Central Administrative Tribunal
Jaipur Bench, JAIPUR

OA No.169/2011

This the 4th day of May, 2011

Hon'ble Shri Justice K.S. Rathore, Member (Judicial)
Hon'ble Shri Anil Kumar, Member (Administrative)

Narendra Singh Devda Son of Late Shri Ladu Singh Devda, aged about 59 years, Resident of Plot No. 605, Surya Nagar, Gopalpura By Pass , Behind Triveni Public School , Jaipur, presently working as Vehicle Driver, Special Grade, O/o Regional Director, Central Ground Water Board, (Western Region), 6-A, Jhalana Doongri, Jaipur.

...Applicant

(By Advocate: Shri C.B. Sharma)

- VERSUS -

1. Union of India through , Secretary to the Ministry of Water Resources, Government of India, Shram Shakti Bhawan, Rafi Marg, New Delhi.

2. Chairman, Central Ground Water Board, Government of India , CHQ, New CGO Complex, NH-IV, Faridabad.

3. Regional Director, (Western Region), Central Ground Water Board, 6-A, Jahalana Doongri Jaipur

.....Respondents

O R D E R (ORAL)

By way of this OA, the applicant has prayed that the respondents may be directed to raise grade pay of Rs. 4600 instead of Rs.4200 in the Pay Band of Rs. 9300-34800/- by implementing the order dated 7.12.2010 (Annexure A-1). Besides, the applicant has also claimed for modifying the order dated 13.10.2008 (Annexure A-9) and 17.07.2003 (Annexure A-10). It is also not disputed that the applicant to this effect has already made representation before the respondents on 9.2.2011 and the same is still pending consideration.

2.   At this stage, learned counsel for the applicant submits that he does not want to press the relief claimed and only prayed that the respondents may be directed to decide his representation dated 9.2.2011.

3.   In view of the above, the OA stands disposed of with a direction to the respondents to decide the representation of the applicant dated 9.2.2011 expeditiously but not latter than two months from the date of receipt of a copy of this order. No order as to costs.

(Anil Kumar)   (Justice K.S.Rathore)
Member (A)   Member (J)

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